

Government of Jammu & Kashmir  
Housing & Urban Development Department  
Civil Secretariat, Jammu/Srinagar

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**Notification**

Jammu, the 19<sup>th</sup> October, 2022

S.O. 531 .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Mushtaq Ahmad Bhat S/o Late Ali Mohammad Bhat Ward No. 05, for being declared as President of the Municipal Council, Budgam, for the remainder period.

**By order of the Government of Jammu and Kashmir.**

Sd/-

**(Dheeraj Gupta) IAS**

Principal Secretary to the government,  
Housing & Urban Development Department

No: HUD-LSG0ULBK/93/2022-01(C.No. 7036892) Dated: 19 -10-2022

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Chief Electoral Officer, J&K, Srinagar.
4. Divisional Commissioner, Kashmir.
5. Secretary to the Government, General Administration Department.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Deputy Commissioner, Budgam.
8. Director, Urban Local Bodies, Kashmir.
9. Special Secretary to Chief Secretary, J&K.
10. General Manager, Ranbir Government Press Srinagar/Jammu for publication, in the Government Gazette.
11. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
12. Shri Mushtaq Ahmad Bhat S/o Late Ali Mohammad Bhat Ward No. 05, Municipal Council Budgam.
13. Executive Officer, Municipal Council, Budgam.
14. I/c Website, Housing & Urban Development Department.
15. Master file/stock file.

19.10.2022

**(Thannaji Bhat)**

Under Secretary to the Government